

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/1508/A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Budi Habung,
District & Sessions Judge, Pasighat,
East Siang District, Arunachal Pradesh.

Dated Guwahati, ¹¹ March, 2020

Sub:- Restricted holiday with station leave permission

Ref:- Your e-mail dated 06.03.2020.

Sir,

With reference to the above, I am directed to inform you that you have been granted restricted holiday with station leave permission on 09.03.2020, as prayed for.

Yours faithfully,

1510

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo no.NO.HC.VII-21/2008/1509/A. dtd. --- 11.3.2020

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun, for information.
- ✓ 2. The Systems Analyst, Gauhat High Court, Guwahati.


11/3/2020
JT. REGISTRAR (VIGILANCE)
Rajan